

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5773
ANSWERED ON:03.05.2005
CHANGE THE NAME OF SUB TRIBES
Rijju Shri Kiren

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) The reasons for delay in changing the name of `DAFLA` tribes with `NYISHI` in the Constitution Scheduled Tribes Order, 1950 with Bangru and Puroik as sub- tribes; and
- (b) if the time by which the necessary amendment expected to be adopted by the Union Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) &(b) The proposal for substitution in the list of Scheduled Tribes is being processed as per the approved modalities.